

commissioning of additional power generating capacity of 3482 MW. Some of the projects out of these are on a tight commissioning schedule. However, all efforts are being made to try and see that the target is achieved.

Hike in Power Tariff in Bihar

3427. SHRI TARIQ ANWAR: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal in the Bihar State Electricity Board for revision of power tariff upward in view of the anticipated hike in rates by Damodar Valley Corporation;

(b) whether Government are aware that Bihar Chamber of Commerce and Bihar Industries Association are very agitated and have lodged a strong protest;

(c) whether Government are aware that any further revision in Bihar State Electricity Board's tariff would ruin the existing industries and give a big setback to the State Government's efforts to step up industrial development in the State; and

(d) action taken/proposed by the Central Government to ease out this problem?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Bihar State Electricity Board has not so far formulated proposals for tariff revision, consequent on increase in power tariff decided by Damodar Valley Corporation.

(b) Reports have appeared in the newspapers of opposition to tariff increase by the Bihar Chamber of Commerce and Bihar Industries Association.

(c) and (d). Adjustment of electricity tariff to keep pace with increase in costs is unavoidable. Electricity is only one of the inputs to an industry and the level of performance of existing industries and the rate of industrial development would depend on a variety of other factors.

Corruption and mismanagement in North Eastern Electric Power Corporation

3428. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn towards the corruption and malpractices in the North Eastern Electric Power Corporation, Shillong; and

(b) if so, the details and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Complaints have been received regarding executions administration and general matters relating to the management of NEEPCO. A team of officers is looking into these complaints. The report is awaited.

जिला बूलन्दशहर के लिए खाना पकाने की एजेंसी

3429. श्री त्रिलोक चन्द्र: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिला बूलन्दशहर के लिए खाना पकाने की गैस की एजेंसी अनुसूचित जाति/अनुसूचित जनजाति और भूतपूर्व सैनिकों के लिये आरक्षित थी ;

(ख) यदि हां, तो किस जाति और उप जाति को उन्हे आवंटित किया गया ; और

(ग) आवंटन प्राधिकारियों द्वारा खाना पकाने की गैस एजेंसी को किसके आदेश से गैर-आरक्षित समझा गया था?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह): (क) जी, हां ।

(ख) और (ग). मैसर्स भारत पेट्रोलियम कापोरेशन लिमिटेड (बी. पी. सी. एल.) ने बूलन्दशहर के स्थान पर अपनी एल. पी. जी. डिस्ट्रीब्यूटरशिप "अनुसूचित जाति" के लिए निर्धारित की थी और कार्य-पद्धति के अनुसार उन्होंने इस श्रेणी के एक उम्मीदवार का चयन कर लिया है। इस श्रेणी के